

Government of Jammu and Kashmir
Home Department,
Civil Secretariat, Srinagar

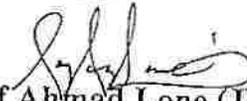
NOTIFICATION

S.O: 185.- In terms of Section 28A of the Representation of the Peoples Act, 1951, the Government of Jammu and Kashmir hereby designate the following categories of Police officers and Police personnel in all the wings of the Police Department who are involved in any way in election related arrangements, in view of the General Election to Lok Sabha 2024 for 05 parliamentary Constituencies of UT of Jammu and Kashmir, as per the schedule announced by the Election Commission of India vide press note No. ECI/PN/23/2024 dated:16/03/2024, to perform duties in connection with the conduct of elections; namely:-

1. Director General of Police.
2. Additional Director General of Police.
3. Inspector General of Police.
4. Deputy Inspector General of Police.
5. Senior Superintendent of Police.
6. Superintendent of Police.
7. Additional Superintendent of Police.
8. Deputy Superintendent of Police.
9. Inspector of Police.
10. Sub-Inspector of Police.
11. Assistant Sub-Inspector of Police.
12. Head Constable.
13. Constable.

The above indicated categories of the Police Officers shall be deemed to be on deputation to the Election Commission of India till the date of declaration of results of the election.

By Order of the Government of Jammu and Kashmir.


Rouf Ahmad Lone (JKAS)

Under Secretary to the Government.

No: HOME-ISA/122/2024-01-HOME (CC: 7437090)

Dated: 19.03.2024.

Copy to the:

1. Director General of Police, J&K.
2. ADGP Law & Order/ Armed, J&K. (SNPO).

3. Principal Secretary to the Hon'ble Lt. Governor.
4. Chief Electoral Officer, J&K.
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. All District Magistrates, UT of J&K.
7. Private Secretary to the Chief Secretary, J&K.
8. Private Secretary to the Principal Secretary to the Government, Home Department.